

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 1306 of 1991

19

New Delhi, dated the 1st October, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Shri J.K.Bhatnagar,
S/o late Shri Gopal Krishan,
r/o I-264, Sarojini Nagar,
New Delhi.
2. Shri H.L.Vashishth,
S/o Shri K.D.Vashishth,
R/o 148/11 Pushpvihar, Sector I,
M.B.Road (Saket),
New Delhi-110017.
3. Shri Prabhu Daya,
S/o late Shri Kishan Chand,
R/o D-53, Jhilmil Colony,
Shahdara,
Delhi.
4. Shri P.A.Patait,
S/o Shri A.R.Patait,
R/o H-29, Nanakpura,
New Delhi.
5. Shri M.K.Gupta,
S/o Shri G.L.Gupta,
R/o A-312, Moti Bagh-I,
New Delhi.
6. Shri K.K.Khurana,
S/o late Shri Jagan Nath,
R/o B-120, Ashok Nagar,
Ghaziabad, U.P.
7. Shri K.R.G. Nair,
S/o late Shri Raman Nair,
R/o C-4/G 110-A, Janakpuri,
New Delhi.
8. Shri O.P. Aggarwal,
S/o Shri Banarsi Dass,
R/o L-51, Gali Tagore No.13,
Brahmpuri,
Shahdara, Delhi.
9. Shri N.L.Sharma,
S/o late Shri R.S.Sharma,
R/o S-V/998, R.K.Puram,
New Delhi.
10. Shri Hari Chand,
S/o late Shri Bakshi Ram,
R/o B-608, Sarojini Nagar,
New Delhi.
11. Shri Chander Prakash,
S/o Shri Ram Dass,
R/o Flat No.2, Sector-I (M&T),
R.K.Puram, New Delhi.

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12. Shri M.P. Moolchandani,
S/o Shri Pahlajrai,
R/o 1030/S-V, R.K.Puram,
New Delhi.
13. Shri Jagdish Chander,
S/o Shri Ram Saran Dass,
R/o 249/3, Gobindpuri, Kalkaji,
New Delhi.
14. Shri B.S.Ahlawat,
S/o Shri Siri Ram,
R/o C-98/I, Ganesh Nagar,
New Delhi-110018.
15. Shri A.N.Narang,
S/o late Shri Topan Dass,
R/o Qr. No.1362, Lodhi Road Cplx.,
New Delhi.
16. Shri D.D.Menon,
S/o Shhri P.D.Menon,
R/o Qr. No.187, Sector VII,
R.K.Puram,
New Delhi.
17. Shri V.K.Sharma,
S/o late Pt. G.D. Mal,
R/o 1668, Lodhi Road Cplx,
New Delhi.
18. Shri H.C.Gupta,
S/o Shri H.P.Gupta,
R/o G-144, Sarojini Nagar,
New Delhi.
19. Shri S.K.Sharma,
S/o Shri B.N.Sharma,
R/o C-4/25-C, Lawrence Road,
Delhi.
20. Shri H.P.Mishra,
S/o Shri S.N.Mishra,
R/o 201-S, Aram Bagh,
New Delhi.
21. Shri Jiwat D. Wadhwani,
S/o Shri D.D.D. Wadhwani,
R/o S-I/204, Type III, Sadiq Nagar,
New Delhi. APPLICANTS
(By Advocate: Promod Gupta proxy
counsel for Shri G.D.Gupta)

VERSUS

1. Union of India through
the Secretary, Ministry of Defence,
South Block,
New Delhi.
2. The Addl. Secretary,
Ministry of Defence,
South Block,
New Delhi-110011.

/h

3. The Joint Secretary,
Chief Administrative Officer,
Ministry of Defence,
C-2, Hutments DHQ P.O.,
New Delhi-110011.
4. Shri Radhey Shyam Jha
5. Shri Birendra Narain Singh
6. Shri P.R. Padmakumar
7. Shri B.K.Sharma
8. Shri Navin Chandra Pandey,
9. Shri G.P.Sharma
10. Shri Baldev Singh
11. Shri Brij Lal Aggarwal
12. Shri Balwant Rai Dhawan
13. Shri Gurdev Singh Sahota
14. Shri Bal Krishan Sahrawat
15. Shri Kirpal Singh Ahuja
16. Shri Ved Bhushan Aggarwal
17. Shri Darshan Lal
18. Shri Sukh Dev Singh Hari
19. Shri Rajinder Paul
20. Shri Bal Krishan Chandel
21. Shri Chetan Dass
22. Shri M.S. Tyagi
23. Shri H.C. Sah
24. Shri Nirmal Wadhwa
25. Shri Bevnaral Maris
26. Shri Rajinder Singh Mehta
27. Shri Anthony Joseph
28. Shri S.S.Rawat

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29. Shri Hari Krishan
30. Shri H.B.Chug
31. Shri N.D.Saluja
32. Shri N.K.Bhatnagar
33. Shri S.M.Dhunna
34. Shri N.R.Sundaram
35. Shri M.L.Khurana
36. Shri Satya Banerjee
37. Shri I.A.Siddiqui
38. Shri M. Ramakrishna
39. Shri Shyam Lal
40. Shri V.K. Satyam
41. Shri O.N. Ahluwalia
42. Shri O.P. Gupta
43. Shri R.K.Khanna
44. Shri Shri Karta Chand
45. Shri J.L.Bhatia
46. Shri T.S.Yadav
47. Shri K.N.Dewan
48. Shri R.K.Sharma
49. Shri S.S. Katyal
50. Shri Vishwanath
51. Shri Raghubir Singh
52. Shri A.K.Khanna
53. Shri Jaimel Ahmed
54. Shri G.D.Batra
55. Shri Hawa Singh
56. Shri Lal Routhang,
57. Shri R.S.Mehra

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58. Shri Puran Chand
59. Shri B.R.Badyakar
60. Shri Man Singh
61. Shri Challiha
62. Shri G.N.Chauhan
63. Shri H.S.Kain
64. Shri M.S.Chopra
65. Shri D.V.Singh
66. Shri Bir Singh
67. Shri Jagdish Singh
68. Shri Anjan Sikdar
69. Shri K.P.Singh
70. Shri Raj Kumar
71. Shri Jawahal Lal
72. Shri V. Mahadevan,
73. Shri Y.D.Negi
74. Shri H.R.Meena

(R-3 to R-74 all pvt. respondents
working as Asst. Civilian Officer
C/o the Jt. Secretary (AD) & CAO,
Ministry of Defence) RESPONDENTS
(By Advocate: None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Pramod Gupta proxy counsel for
Shri G.D. Gupta for the applicants states
that the relief prayed for by the applicants
has been granted and they seek to withdraw
the O.A. The prayer is allowed. The O.A. is
dismissed as withdrawn. No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)

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